

should be made public. (*Interruptions*)

**SHRI S. B. SIDNAL (Belgaum):** It is reported in the papers today that some terrorists have entered our country from Bangla Desh to assassinate Shri Advani. The Home Secretary of West Bengal has made a statement. The Government of India should take necessary action to control all these things.

**MR. SPEAKER:** In this regard I would like to say that we have suffered a lot in this country. Appropriate investigation in this matter may be done and appropriate action may be taken. I am just bringing it to the notice of the Government.

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):** Yes, Sir. (*Interruptions*)

[*Translation*]

**SHRI SATYA PAL SINGH YADAV (Shahjahanpur):** Mr. Speaker, Sir, I want to draw the attention of the House and the Government to a matter of grave concern. Some organisations are openly distributing thousands of swords in every district of Uttar Pradesh to their Members against a nominal fee and these swords are being distributed at a time when there is tension in U.P. and the Arms Act prohibits anybody to keep a sword, knife or a spear without a licence. If anybody violates it, he is challenged under section 25 of the Act. But these swords are being carried openly. Whenever a U.P. Minister visits a district, he is taken in a procession where thousands of people carry these swords... (*Interruptions*). These people remain standing public meetings with these swords. The U.P. Govt., the administration, the Police and the District Offices are a mute spectator. There is a fear psychosis among the secular minded

Hindus and the minorities. There is nobody to check them even in the existence of the district administration. I therefore demand that the government should put a ban on these swords and seize the swords which have already been distributed so that the fear and panic among the people is set at rest. If a person is caught with a knife of six inch length, he is caught by the policeman and booked under section 25 of the Arms Act. But Members the Vishwa Hindu Parishad and Bajrang Dal are openly carrying one metre long swords without licence in shahjahanpur and even then they are not caught... (*Interruptions*).

**SHRI MADAN LAL KHURANA (South Delhi):** We want to protest... (*Interruptions*)

**SHRI RAJENDRA AGNIHOTRI (Jhansi):** Mr. Speaker, Sir, this is totally wrong... (*Interruptions*) He is not correct... (*Interruptions*).

**SHRI SATYA PAL SINGH YADAV:** I challenge him that if the facts are proved correct, he should resign or if the facts are proved otherwise I would resign. (*Interruptions*)

[*English*]

**MR. SPEAKER:** You have made your point. Please sit down.

(*Interruptions*)

**SHRI K. MURALEE DHARAN (Calicut):** People of Kerala, belonging to all religions, will be celebrating Onam festival in the third week of August. The Keralites who are staying outside Kerala will move to Kerala in the first week of August. For their convenience I request the hon. Railway Minister to provide special trains. (*Interruptions*)

**MR. SPEAKER:** Shri Dwarika Nath Das.

[*Translation*]

**SHRI MADAN LAL KHURANA:** The Bihar Chief Minister was leading the 'Muharam' procession with a sword. Such a photograph has appeared in the newspapers. Will he not say something on this? He says something about U.P. everyday. (*Interruptions*)

[*English*]

**MR. SPEAKER:** Please take your seats.

(*Interruptions*)

**MR. SPEAKER:** I don't know actually what the Members want to raise at this point of time.

[*Translation*]

**SHRI MADAN LAL KHURANA:** You should ask them.

[*English*]

**MR. SPEAKER:** It is not possible.

(*Interruptions*)

**MR. SPEAKER:** Mr. Khurana, you please discontinue giving me instructions from that seat.

I don't know what the hon. Member wants to raise at this point of time. If I know and I don't allow him, even then you and other Members get up. What can I do?

(*Interruptions*)

[*Translation*]

**SHRI RAJENDRA AGNIHOTRI (Jhansi):** I challenge if he can prove even one fact incorrect.....

[*English*]

**MR. SPEAKER:** This is not going on record.

(*Interruptions*)\*

[*Translation*]

**MR. SPEAKER:** That is over now. Please do not continue it any longer.

(*Interruptions*)

[*English*]

**MR. SPEAKER:** You please sit down.

[*Translation*]

Shri Sonkar you also please sit down.

(*Interruptions*)

[*English*]

**MR. SPEAKER:** Please understand that if a matter is mentioned **once** in the House and if ten Members are repeating, it is ten times recorded. You please take note of it. There are certain things about which it is not always necessary to take notice by every Member with such an intensity.

**SHRI DWARKA NATH DAS (Karim Ganj):** Sir, there are a large number of Scheduled Caste and Scheduled Tribe unemployed youths in the Barak valley of Assam. Though, there is a provision of reservation of seats in the State as well as in the Central services, practically they are not being absorbed accordingly. As most of the S.C. and S.T. families are depressed economically, giving services to their educated unemployed youths would be of immense help to them and they can also lead a decent life. I feel that there should be an enquiry to study the unemployment situation of SC and ST youths.

So, will the Hon. Minister be pleased to take an early step in this regard?

Secondly, Sir, the problem of unemployment is an acute one in the

\*Not recorded